

(Rs. in crores)

<i>Year</i>	<i>Peak Limit authorised</i>	<i>Peak Outstanding</i>
July - September	425	413.07
October - December	340	325.84
January - March	200	178.48

In this connection, RBI has further reported that the outstandings in the account of NDDB have been fully liquidated and no fresh credit limit has been authorised since April, 1994.

(c) to (e). The information is being collected and will be laid on the Table of the House to the extent available.

Fifth Pay Commission

3612. SHRIMATI CHANDRA PRABHA URS: Will the Minister of FINANCE be pleased to state:

(a) whether the Fifth Pay Commission for Central Government employees has started its functioning;

(b) if so, the details thereof;

(c) whether the Government has fixed any time frame for submission of interim and final report in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI M.V.

CHANDRASHEKHARA MURTHY): (a) and (b). The Fifth Pay Commission was constituted vide Government Resolution dated 9th April, 1994 and it has since started functioning.

(c) to (e). It has not been the practice to fix any time limit for submission of Report(s) by the Pay Commission. The Fifth Pay Commission is required to make its recommendations as soon as feasible.

Import of Out Board Engines For Fishermen

3613. PROF. K.V. THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any representation from Matsya Fed, apex federation of cooperatives of traditional fishermen, Kerala for importing out board engines for fishermen;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF COMMERCE
(SHRI PRANAB MUKHERJEE): (a) Yes.
Sir.